

DIVISION BENCH  
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/282(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	DR. NARENDRA PRASAD & ANR. VS ARVIND HOSPITAL PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For Petitioner  
Mr. Zulfiqar Ali Al-Quaderi, Adv. ]  
Mr. Aditya Sarkar, Adv. ]

Mr. Kalyan Shankar, Adv. ] For the Respondents in CP/282(KB)2013

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **06.09.2024**.

**(Anamitra Pal)  
Court Officer**

**Ar.**